

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 10th March , 2010.**

OCCUPANTS OF THE LEASE HOLD HOUSES AND PLOTS

***149. SMT KAVITA JAIN, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state :-

- (a) whether there is any proposal under consideration of the Government to give ownership by making registries in favour of the occupants of the plots of shops and houses given to them on lease by the Municipal Council Sonapat; and
- (b) If so, the time by which the registries are likely to be started togetherwith the rate at which the said registries will be executed; and if not, the reasons thereof ?
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SUMIT KUMAR

Chandigarh:

The 4th March, 2010

Secretary,

Haryana Vidhan Sabha